

X
SLP(C)No. 12059-12060 OF 1999

ITEM No.2

Court No. 8

SECTION XVI
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.12059-12060/1999

(From the judgement and order dated 25/06/1999 in MAT 1368/98
of The HIGH COURT OF CALCUTTA)

ANIL RATAN SARKAR AND ORS.

Petitioner (s)

VERSUS

STATE OF WEST BENGAL AND ORS.

Respondent (s)

(With prayer for interim relief and Office Report)
(For Final Disposal)

Date : 28/02/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.P. MISRA
HON'BLE MR. JUSTICE U.C. BANERJEE

For Petitioner (s) Mr. A.K. Ganguli, Sr. Adv.
Mr. Rana Mukherjee, Adv.
Mrs. Sumita Mukherjee, Adv.

For Respondent (s) Mr. V.R. Reddy, Sr. Adv.
Mr. Tara Chandra Sharma, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.
.SP2

.SP1

(K.K. Chawla)
Court Master

(V.P. Tyagi)
Court Master